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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP No.142/2004  
in  
OA 2084/2003

New Delhi this the 29th day of April, 2004

**Hon'ble Shri Kuldip Singh, Member (J)**  
**Hon'ble Shri S. A. Singh, Member (A)**

Shobha Chhabra, W/Inspr.  
No.D-1/414,  
CAW Cell, Nanak Pura,  
New Delhi.

(By Advocate Shri H.K.Sharma)

..Petitioner

VERSUS

1. Ms.Bimla Mehra,  
Jt.Commissioner of Police,  
CAW Cell, Namak Pura,  
New Delhi.

2. Dr.K.K.Paul,  
Commissioner of Police,  
Police Hd. Qtrs.I. P. Estate,  
New Delhi.

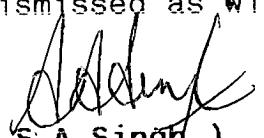
3. Shri Sudhir Singh Yadav,  
Jt.Commissioner of Police,  
(Crime and Railway ),  
PHQ-MSO Buildding,  
New Delhi.

..Respondents

O R D E R (ORAL)

**(Hon'ble Shri Kuldip Singh, Member (J)**

Learned counsel for the petitioner seeks permission to withdraw the Contempt Petition with liberty to file a fresh OA. Accordingly, CP 142/2004 is dismissed as withdrawn.

  
( S.A.Singh )  
Member (A)

  
( Kuldip Singh )  
Member (J)

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